

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s).963/2022

(Arising out of impugned final judgment and order dated 22-10-2021 in CRLA No.2033/1985 passed by the High Court Of Judicature At Allahabad)

RAM BAHADHUR SINGH

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(With applns for exemption from filing c/c of the impugned judgt, exemption from filing O.T., permission to file additional documents /facts/annexures)

Date : 11-02-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Deepak Kumar Singh, Adv.
Mr. Shashank Tripathi, Adv.
Mr. Naresh Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the special leave petition
as well as on the prayer for bail, returnable in two
weeks.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master